

17

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 199/397-398/NCLT/AHM/2016
C.P. No. 198/397-398/NCLT/AHM/2007**

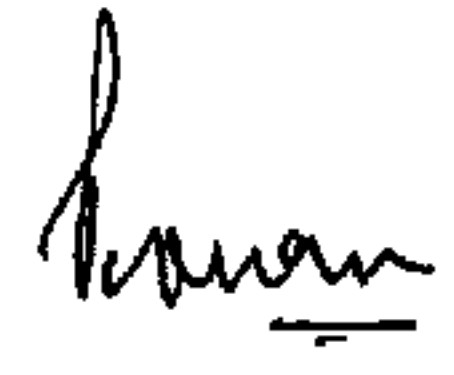

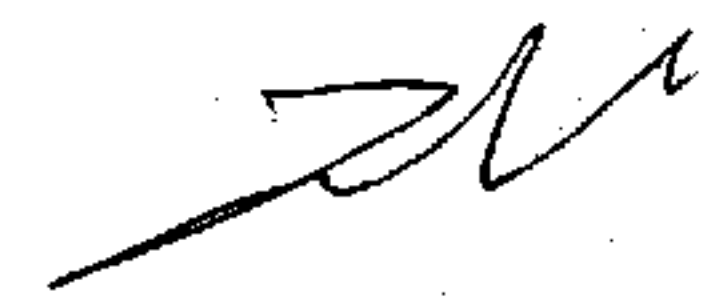
**Coram: HON'BLE MR. BIKKI RAVEENDRA BABU
MEMBER (JUDICIAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017**

Name of the Company: Jagran Prakashan Ltd.
V/s.
Jagran Publication Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------------------------	--------------------	-----------------------	------------------

1.	Mr. Saurabh Soparkar, Senior Advocate	Advocate	Respondent No. 5 & 6	
2.	Sandeep Singhi			
3.	Poonam Mathur			
4.	Trisha Baxi for Singh & Co.			
5.	Dhruv Diwan Arpit Gupta	Advocate	Petitioner	
6.	A. M. Gupta	P. 2.		

ORDER

Learned Advocate Mr. Dhruv Diwan with Learned Advocate Mr. Arpit Gupta present for Original Petitioner. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Sandeep Singhi with Learned Advocate Ms. Poonam Mathur with Learned Advocate Ms. Trisha Baxi present for Respondent No.5 and 6. None present for other Respondents. Respondent no. 2 Mr. A M Gupta present.

At request of Respondent no. 2, list the matter on 12.09.2017 and 13.09.2017 for arguments of Respondents no. 2 to 4.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 28th day of August, 2017.